

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 615
02/241- 242/ND/2022**

IN THE MATTER OF:

Mrs. Vinod Jain and Ors.

...APPLICANT

Vs.

M/s. Ishitva Infrastructures Pvt. Ltd. And Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 19.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Adv. AnshujDhingra and
Adv.RajniPrakash**

For the Respondent

**:AdvKapilKishorKaushik, for R1
to R3**

ORDER

Due to paucity of time, matter is adjourned to **17.02.2023.**

**Sd/-
(COURT OFFICER)**